

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1056/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1056/2021:-

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7th April, 2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

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Court-III

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115

IA-287/2021

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

: Mr. Dhruv Gupta, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate.

ORDER

IA No. 287/2021:-

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the Resolution Professional is directed to file reply.

List the matter on 19th March, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1016/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

:

For the Respondent/CD

: Mr. Waseem Ahmad, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate

ORDER

IA No. 1016/2021:-

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7th April, 2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1054/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

....FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

:

For the Respondent/CD

: Mr. Waseem Ahmad, Advocate.

For the RP

: Mr. Rishabh Jain, Advocate

ORDER

IA No. 1054/2021:-

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7th April, 2021.

— sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1020/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD : Mr. Waseem Ahmad, Advocate.
For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1020/2021:-

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Counsel for the Respondent is directed to file reply.

List the matter on 7th April, 2021.

- sd -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sd -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1025/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Respondent/CD : Mr. Waseem Ahmad, Advocate.

For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1025/2021:-

Counsel for the Resolution Professional is present. Counsel for the Respondent accepts notice. The Counsel for the Applicant is directed to send copy of the Application and the documents relied upon to the counsel for the Respondent. The Counsel for the Respondent shall file the reply.

List the matter on 7th April, 2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1032/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

...FINANCIAL CREDITOR

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1032/2021:-

Counsel for the Resolution Professional is present. One of the respondents is also arrayed in IA No. 1016/2021 for whom the counsel caused appearance. Therefore, the counsel is directed to seek instructions for his filing Vakalatnama on behalf of the said client(s).

List the matter on 7th April, 2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1060/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

...FINANCIAL CREDITOR

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1060/2021:-

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7th April, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115
New IA-1064/2021
IN
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.
Vs.
M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :
For the Respondent/CD :
For the RP : Mr. Rishabh Jain, Advocate

ORDER

IA No. 1064/2021:-

Counsel for the Resolution Professional is present. The Registry is directed to issue notice to the other side. The Counsel for the Resolution Professional is permitted to serve private notice on the Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 7th April, 2021.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.115

New IA-1078/2021

IN

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

....FINANCIAL CREDITOR

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the RP

: Mr. Rishabh Jain, Advocate

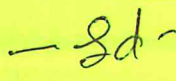
ORDER

IA No. 1078/2021:-


Counsel for the Resolution Professional is present. Counsel for the Respondent No.2 is present and submitted that he will seek instructions with regard to other Respondents. However, the Counsel for the Applicant is directed to send fresh notice to the remaining Respondents by all modes and file proof of service along with affidavit on or before next date of hearing.

Counsel for the Applicant is directed to send copy of the Petition along with documents to the Counsel for the Respondent No.2. The Counsel for the Respondent No.2 shall file reply to the same.

List the matter on 7th April, 2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)